GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

RAJYA SABHA

UNSTARRED QUESTION NO. 1051 TO BE ANSWERED ON 09.03.2017

APPRISAL OF PUBLIC REPRESENTATIVES REGARDING SKILL DEVELOPMENT PROGRAMMES

1051. SHRI T.G. VENKATESH:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether the Ministry is implementing skill development programmes by establishing skill development centres in every constituency and if so, the details thereof;

(b) whether it is a fact that public representatives like MPs/MLAs are not being apprised about the programmes being organised in their constituencies and if so, the reasons therefor; and

(c) the measures being taken by Government to keep the local public representatives aware of such programmes that are being organised in his constituency/jurisdiction?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY)

(a) to (c) Ministry of Skill Development and Entrepreneurship (MSDE) through National Skill Development Corporation (NSDC) is implementing Pradhan Mantri Kaushal Kendra(s) (PMKKs) scheme on pan –India basis for skill development of prospective youths. Under PMKK, NSDC aims to promote through their Training Partners Model Skill Centre in every district for imparting skill training to aspirational youths through PMKVY. The scheme envisage to create benchmark institutions, focus on elements of quality, sustainability and connect with stakeholders and to transform skills delivery mandate to a sustainable institutional model. As of 7th February 2017, PMKKs in 443 districts have been allocated and 78 PMKKs had been set up, out of which 65 have been inaugurated by the Hon'ble MPs.

Project Implementation Agencies (PIAs) are mandated to encourage presence of MPs, MLAs, DMs, SDMs, DLOs, Chief Judicial Magistrates, Municipal Commissioners and/or District Employment Officers as far as possible during the process of implementation of scheme.